

MR. DEPUTY CHAIRMAN: The Home Minister is here. ...*(Interruptions)*... The Home Minister is here. After the formalities are completed, if the Home Minister wishes to make a statement, he will make a statement. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Okay, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Bharatsinh Solanki.

**Report and Accounts (2008-09) PFC, New Delhi and REC,
New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
Sir, I lay on the Table—

A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (a) Twenty-third Annual Report and Accounts of the Power Finance Corporation Limited (PFC), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 1008/15/09]

- (b) Annual Report and Accounts of the Rural Electrification Corporation Limited (REC), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (c) Review by Government on the working of the above Corporations.

[Placed in Library. See No. L.T. 1007/15/09]

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**REPORT OF COMMITTEE ON WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES**

SHRI MUKUT MITHI (Arunachal Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the Second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on “action taken by the Government on the recommendations contained in the Twenty-ninth Report (Fourteenth Lok Sabha)” on the subject “Situation arising out of the employment secured on the basis of false caste certificates”.

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RECOMMENDATIONS OF BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform the House that the Business Advisory Committee at its meeting held on the 26th November, 2009, has allotted time for the Government Business as follows:—